

OFFICE OF THE DISTRICT & SESSIONS JUDGE: SOUTH EAST SAKET, NEW DELHI

ORDER No. 123 Dated 02/11/15

In pursuance of the order of the Hon'ble High Court of Delhi bearing no. 66/DHC/Gaz./G-1/VI.E.2(a)/2015 dated 23.10.2015 vide which the court of Sh. Rakesh Pandit ADJ-03, has been abolished, cases pending in his court for 03.11.2015 as mentioned hereunder in column no. 2, are hereby withdrawn and assigned to the court as mentioned in column no. 3, for disposal in accordance with law:-

(1)	(2)		(3)
Sr. No.	Case No.	Title of the case	Name of the transferee court
1	PG/02/2015	POOJA SHUKLA & ORS VS. STATE AND ORD.	Sh. Lalit Kumar, ADJ-01
2	CS/331/2015	RAVI KANT VS. M/S ACCURA INFOTECH PVT. LTD & ANR	
3	ARB TN/91/2015	M/S INDUSIND BANK LIMITED VS. M/S PIER ONE CONSTRUCTIONS PRIVATE LIMITED & ORS.	
4	RCA/1/2015	ATUL GUPTA VS. SUMAN MAZUMDAR	
5	CS/98/2014	M/S SS XECURITY SYSTEM PVT LTD VS. M/S D4N TECHNOLOGIES PVT. LTD	h. B. R. Bansal, ADJ-02
6	ARB TN/05/2015	BAJAJ FINANCE LIMITED VS. SITARAM ENERGY AND LOGISTICS LIMITED & ANR	
7	CS/13/2014	MANOJ KUMAR YADAV VS. RAM SAGAR	
8	CS/107/2014	VIJAY MADAN VS. SHEKHAR MADAN & ORS.	
9	CS/3/2015	CHEMURA CHEMICAL INDIA PVT LTD VS. M/SSHREE JAI BALAJI TRADING CO	
10	CS/37/2014	BRAJESHWAR SEN VS. J.C.DEB & ANR	
11	CS/249/2015	LALIT KUMAR CHAUHAN VS. M/S CONCAST INFRATECH LIMITED	Ms. Sunena Sharma, ADJ-03
12	CS/289/2015	M/S L-COMPS & IMPEX PVT. LTD VS. M/S UNITED INDIA INSURANCE CO. LTD	
13	CS/290/2015	SATISH CHAND SHARMA VS. CMKT SHARMA & ANOTHER	
14	CS/38/2015	RAMESH BHIDURI AND ANR VS. SATPAL AND ANR	
15	CS/75/2015	MUBINA VS. IMRAN & ORS.	
16	CS/176/2014	SATISH CHANDRA SHARMA VS. JAYANTI MEDHI BARAH	
17	CS/123/2015	AMBA SUHASINI KATOCH JHALA & ORS VS. ASHOK BISWAL	
18	EX/09/2015	M/S S5 SECURITY SYSTEM PVT. LTD. VS. M/S D4N. TECHNOLOGIES PVT. LTD. & ORS.	

Note :

1. If any connected case has been left in the column no. 2, same be also transferred to transferee court.
2. Ahlmad of the abolished court is directed to send the files immediately to the transferee court and to display the list of cases outside the court room, specifying the name of transferee court.

Kiran Nath
(R.KIRAN-NATH)

District & Sessions Judge (SE)
Saket Courts, New Delhi.

12609-12619

No.Judl./cases transfer/F.53/SE/Saket/2015 _____

Delhi, Dated the 02/11/15

Copy forwarded for information & necessary action to:-

1. The Concerned Judicial Officers of South East District, Saket Courts Complex, New Delhi.
2. PS to Ld. District and Sessions Judge, South East, Saket Courts, New Delhi.
3. The Incharge, Facilitation Center, Saket Courts, New Delhi,
4. Ahlmad of the court previously presided over by Sh. Rakesh Pandit, ADJ-03, South East, Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts Complex, New Delhi.
6. The Web-Site Committee (English/Hindi) to notify the order on website Saket Courts immediately.
7. The PRO/APRO, South East District, New Delhi

Bimla Behl
Branch Incharge/Judicial Branch(SE)
Saket Courts Complex, New Delhi

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